

ITEM NO.5

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 07-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Petitioner(s)

Mr. Pradeep Misra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The affidavit filed by the Superintendent of Police is not
available on record.

The matter be listed next week, along with the affidavit filed
by the Superintendent of Police.

(MANISH SETHI)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)